

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 104
(IB)-2130(ND)2019
IA-2738/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ms. Stuti for Applicant

ORDER

IA-2738/2021: Heard, Ld. Counsel for the Petitioner. Notice be issued upon the Respondents by all modes including the e-mail Id of the Respondents. The Affidavit of Service be filed within a week from today.

List the matter on 05.08.2021.

- Sol -

**(L. N. GUPTA)
MEMBER (T)**

- Sol -

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**